

ernment on the working of the Central Tool Room, Ludhiana, for the year 1982-83.

(Placed in Library. See No. LT-8085/84)

12.06 hrs.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

Seventy-third Report

SHRI G. LAKSHMANAN (Madras North) : Sir, I beg to present the Seventy-third Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.06½ hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Seventy-ninth Report

SHRI MADHUSUDAN VAIRALE (Akola) : Sir, I beg to present the Seventy-ninth Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in the Seventy-first Report of the Committee on Bharat Aluminium Company Ltd.

12.07 hrs.

SHRI K. MAYATHEVAR (Dindigul) : The situation in Sri Lanka is more serious, even according to the statement of the hon. Minister. I want to know the reaction of the Government...

MR. SPEAKER : Please sit down.

(Interruptions)\*\*

MR. SPEAKER : I have already told you that we shall discuss it. I am not allowing him.

(Interruptions)\*\*

MR. SPEAKER : I have already assured you that we shall have a discussion.

(Interruptions)\*\*

MR. SPEAKER : Mr. Mayathevar, why are you agitated unnecessarily ? I have already committed to you that we shall have a discussion. Please sit down.

(Interruptions)\*\*

MR. SPEAKER : But you cannot force it down my throat. Please sit down now.

Now, discussion *under* rule 193. Prof. Madhu Dandavate.

12.08 hrs.

DISCUSSION ON THE STATEMENT MADE BY THE MINISTER OF HOME AFFAIRS IN THE HOUSE ON 2 APRIL, 1984 REGARDING AKALIS' DEMANDS CONCERNING ARTICLE 25 OF THE CONSTITUTION AND INCIDENTAL MATTERS

PROF. MADHU DANDAVATE (Rajapur) : Mr. Speaker, Sir, I rise once again to initiate discussion on the situation in Punjab and also the Home Minister's statement made in this House on 2nd April regarding Akalis' demands concerning Article 25 of the Constitution and related matters, that means, the violence that is taking place there.

Sir, permit me to say that as the records of the debates of Lok Sabha are piling up, at the same time we find that as far as Punjab is concerned, the dead bodies are also piling up and when I find that in the face of various debates that we raised in the House, there is a degree of apathy, insensitivity and also unresponsiveness on the part of the Government. Sometimes a feeling comes to my mind that to raise such issues on the floor of the House is a futile exercise and a futile exercise, but despite that we do not give up the hope. We are still hoping that with the pressure of public opinion and by the expression of the voice of the Parliament, the Government will be required and forced to give up its present adamant policy and try to see that there is a greater security in Punjab and elsewhere without, of course,